

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/2533/A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court,
Guwahati

To, The Registrar
Gauhati High Court,
Kohima Bench.

Dated Guwahati, the 9th May, 2019.

Sub:- **Permission to avail LTC**

Ref:- Your letter No. HC(K)3/2018/REG/223 dated 06.05.2019.

Sir,

With reference to the above, I am directed to inform you that Smti Y.Longkumer, Principal District & Sessions Judge, Dimapur, has been accorded permission to avail LTC for the block period of 2018-2021 to visit South India during the winter vacation in December, 2019 – January, 2020, by the shortest possible route, as per existing Rules

Smti Longkumer, may be informed accordingly.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2019/ 2534 -2536/A, dated 09'05'19
Copy to:-

1. Principal Accountant General (A&E), Kohima, Nagaland for information.
2. Smti Y. Longkumer, Principal District & Sessions Judge, Dimapur, Nagaland for information.
- ✓ 3. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

09/05/19
JT. REGISTRAR (VIGILANCE)

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